

**By e-mail.**

**Read :-** Hon'ble High Court, Bombay Letter No.B (Gen)-  
1001/2021/1114, Dated 31/08/2021.

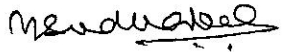
**DISTRICT & SESSIONS COURT, AHMEDNAGAR.**  
**CIRCULAR**

**No.B-04/EB.03/ 171 /2021, DATED 23/09/2021.**

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All the Courts, functioning within the Judicial District, Ahmednagar, shall remain open on the day of "National Lok Adalat" i.e. 25/09/2021 (4<sup>th</sup> Saturday) **as working day for disposing of petty cases.**

District Court, Ahmednagar  
Dated : 23/09/2021.

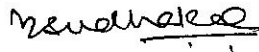
  
(Sudhakar V. Yalagadda)  
Principal District & Sessions Judge,  
**AHMEDNAGAR**

**Circular No.B-04/EB.03/ 171/2021**

**Copy forwarded for information and necessary actions to :**

- All the Judicial Officers working in Ahmednagar District.
- The District Government Pleader, Ahmednagar.
- The Assistant Government Pleader, Sangamner/Shrirampur/Kopargaon/Newasa/Shrigonda.
- The Secretary, District Legal Services Authority, Ahmednagar.
- The Assistant Director & Public Prosecutor, Ahmednagar.
- The Superintendent of Police, Ahmednagar.
- The President of Ahmednagar Bar Association, Ahmednagar.
- The President of Ahmednagar Central Bar Association, Ahmednagar.
- The President of Taluka Bar Associations in Ahmednagar District.
- All the Head of the Branches in District Court, Ahmednagar.
- The Court Manager, District Court, Ahmednagar.
- Notice Board/Official Website.

District Court, Ahmednagar  
Dated : 23/09/2021.

  
(Sudhakar V. Yalagadda)  
Principal District & Sessions Judge,  
**AHMEDNAGAR**